

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 6357
TO BE ANSWERED ON APRIL 02, 2026**

ELIGIBILITY CRITERIA FOR PM-EBUS SEWA SCHEME

**NO.6357. SMT. KRITI DEVI DEBBARMAN:
SHRI DARSHAN SINGH CHOUDHARY:
SHRI RAJPALSINH MAHENDRASINH JADAV:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the eligibility criteria prescribed for cities and States to participate in the Pradhan Mantri e-Bus Sewa scheme;**
- (b) the manner in which the Government is monitoring the daily operations, service quality and utilisation of electric buses being deployed under green urban mobility initiatives;**
- (c) whether the Government is particularly focusing on expansion of electric bus services to smaller and medium cities to strengthen their public transport systems and if so, the details thereof;**
- (d) whether the Government proposes to start electric bus services in Narmadapuram and Narsinghpur Lok Sabha Constituencies as a large number of daily commuters, farmers, labourers and students essentially require affordable and clean public transport; and**
- (e) if so, the details thereof along with the action plan proposed for the said scheme and the estimated timeline for the full deployment of allocated electric buses in the selected cities?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) & (e): Under the PM-eBus Sewa Scheme, cities and clusters of adjoining small statutory towns with population size between 3-40 lakhs along with State/UT capital cities, hilly capital cities, NER State capital cities with less than 3 lakh population as per Census 2011 are eligible to participate in the Scheme. Under the Scheme, 10,000 air-conditioned e-buses have been sanctioned for 116 cities across 26 States/UTs on Public Private Partnership model. In addition, Central Financial Assistance is also provided for creation of Civil Depot and Behind-the-Meter (BTM) Power Infrastructure for buses covered under the Scheme.

The monitoring of daily bus operations of the buses deployed under the Scheme is the responsibility of the respective city. However, the Scheme envisages to develop a Central Intelligent Transit Management System (ITMS) platform to help cities in monitoring daily operation of the buses deployed under the Scheme.

Apart from above, under a sub-scheme head namely “Transport Planning and Capacity Building in Urban Transport for metro and non-metro projects”, 100% Central Financial Assistance (CFA) for undertaking the activities relating to preparation of Comprehensive Mobility Plan (CMP)/Detailed Project Report (DPR)/Research studies etc. is provided to the cities for strengthening their public transport system.

The Scheme envisages 31st March 2027 as the estimated timeline for full deployment of electric buses by the participating cities, which is subjected to completion of work for creation of associated depot infrastructure, which is the responsibility of concerned State Governments.

(d): Respective State Governments had sent proposals for inclusion of electric buses based on eligibility of cities as per extant guidelines of PM-eBus Sewa Scheme. Government of Madhya Pradesh has not sent any proposal for electric buses under PM-eBus Sewa Scheme in respect of Narmadapuram and Narsinghpur Lok Sabha Constituencies.
